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Title: Demand to provide cashless treatment in CGHS empanelled hospitals to the retired employees of Indian Institute of Petroleum and other autonomous bodies.

SHRI N. K. PREMACHANDRAN (KOLLAM): Sir, my 'Zero Hour' submission is in respect of retired employees of autonomous bodies in general and the Indian Institute of Petroleum, Dehradun in particular.

Sir, the Indian Institute of Petroleum, Dehradun is a premier constituent laboratory of the Council of Scientific and Industrial Research, an autonomous body under the Ministry of Science and Technology, Government of India. The Institute has been defining new technologies, products and services in the oil and gas sector, and allied industries since 1960.

The Government has been spending a large chunk of amount on health infrastructure, and well-being of the people is at the core of health policy. This matter concerns the retired scientists and employees of the Indian Institute of Petroleum, Dehradun. Although, the retired employees of the Indian Institute of Petroleum are covered under CGHS, most of the time, medicines prescribed by the doctors are not available in IIP dispensaries. It must, therefore, be ensured that, in case of non-availability of prescribed medicines, the same are made available to the beneficiaries within 24 hours or at the most, 48 hours.

Alternatively, some chemist shops can be authorised from where medicines can be obtained against prescribed slips. Moreover, the retired employees of autonomous bodies in general are not provided cashless

treatment facility in CGHS empanelled hospitals. They have to go through rigorous process of submitting medical bills to the institute after discharge from hospitals. Such is not the case as far as the retired Central Government employees are concerned. So, cashless treatment in CGHS empanelled hospitals may be made available to the retired employees of IIP and similar autonomous bodies also. With these words, I conclude. Thank you very much.